

(c) whether a large quantity of coal deposits has been found in Gujarat also; if so, the details of coal deposits found and the steps taken to mine it ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) During the last 5 years, Geological Survey of India has been engaged in regional exploration for coal by mapping and drilling in 21 Coal/Lignite fields spread over the country. The new areas identified are as under :—

Bramhani Coalfield in Dumka district and Auranga Coalfield in Palamau district of Bihar. Mand-Raigarh coalfield in Raigarh district and Ramkola Tatapani coalfield in Sarguja district of Madhya Pradesh. Part of Trans-Ajoy coalfield and Domra Panagarh belt in Birbhum district of West Bengal.

Hingir basin in Sambalpur district of Orissa, West Khasi hills district of Meghalaya, Jairampur area in Tirap Distt. of Arunachal Pradesh, Bahur area in Pondicherry and concealed Gondwana Basin beneath Deccan Trap in Nagpur and Yeotmal districts of Maharashtra As per assessment made by Geological Survey of India upto June, 1985, the coal reserves in India is 1,55,901.71 m. tes. for coal seams of 0.5 meters and above in thickness and down to a depth of 1200 meters.

(c) No large coal deposits have been found by Geological Survey of India in Gujarat. Oil and Natural Gas Commission while drilling for oil in Gujarat discovered coal reserves to the tune of 63 billion tonnes in Mehsana-Kalol area at depths varying from 700 to 1700 meters. These deep coal seams are not capable of being mined by conventional mining methods. ONGC have prepared a pilot project as an R & D effort in the field of insitu coal gasification.

International S. T. D. service from Trivandrum

669. **SHRI T. BASHEER :** Will the Minister of COMMUNICATIONS be pleased to state ;

(a) whether there is any proposal under the consideration to include Trivandrum in the International Subscriber Dialling network during the current year; and

(b) if so, with which countries it is likely to be connected and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes Sir. International Subscriber Dialling Service from Trivandrum has already been commissioned with effect from 30.6.1986.

(b) At present the service is available for 13 countries viz. Austria, Australia, Belgium, France, West Germany, Hong Kong, Italy, Japan, Malaysia, Netherlands, Singapore, Turkey and U. K.

Ban on export of medicinal plants

670. **SHRI P. R. KUMARAMANGALAM :** Will the Minister of INDUSTRY be pleased to state :

(a) whether the proposed National Drug Pharmaceutical Policy is to be framed in keeping with the National Health Plan and to ensure full exploitation of the indigenous medicinal plants; and

(b) whether Government propose to put a ban on export of various medicinal plants as raw material and export only proven medicines for various diseases such as high blood pressure, diabetes, etc ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). While formulating the new Drug Policy all relevant factors would be taken into consideration. The proposed Drug Policy would be self explanatory.

Setting up of Drug Authority of India

671. **SHRI P. R. KUMARAMANGALAM :** Will the Minister of INDUSTRY be pleased to state ;

(a) whether there is any proposal to set up Drug Authority of India on the pattern of Steel Authority of India, to monitor and streamline the functioning of the public sector pharmaceutical companies; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

Setting up of Lok Adalats

672. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether it is a fact that Lok Adalats are gaining popularity and are being welcomed from many quarters;

(b) the number of Lok Adalats held in various parts of Gujarat and the country during 1.1.86 to 30.6.86;

(c) the number of cases put up in each Lok Adalat during 1.1.85 to 30.6.86;

(d) the number of those settled amicably; and

(e) the target to hold more Lok Adalats in the country during 1.8.86 to 31.12.87 ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) Yes, Sir.

(b) As per information available with CILAS, the position is as under :—

Name of the State	Number of Lok Adalats
1	2
1. Bihar	4
2. Gujarat	18
3. Andhra Pradesh	13

1	2
4. Haryana (Permanent Lok Adalats set up)	2
5. Karnataka	1
6. Orissa	4
7. Rajasthan	31
8. Tamil Nadu	1
9. Uttar Pradesh	52
	(1985-86)
10. Delhi	2
11. Pondicherry	1

(c) In so far as Gujarat State Legal Aid and Advice Board is concerned, the information is as under :—

Lok Adalat	No. of cases put up
During 1985)	
83rd	407
84th	116
85th	252
86th	205
87th	140
88th	185
89th	213
90th	965
91st	269
92nd	176
93rd	488
94th	236
95th	606
96th	1151
97th	112
98th	290
99th to 116th	5905

(from 1.1.85 to 23.6.86) Information relating to other states is not available.